

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Interlocutory Application No.3392 & 3542 of 2019 in
Company Appeal (AT) (Insolvency) No. 177 of 2019**

IN THE MATTER OF:

Sagar Sharma & Anr.

...Appellants

Versus

Phoenix ARC Pvt. Ltd.

...Respondent

Present:

For Appellant:

**Mr. Sudipto Sarkar, Senior Advocate with
Mr. Mahesh Agarwal, Mr. Abhijeet Sinha,
Mr. Rajeev Kumar, Mr. Arshit Anand,
Mr. Himanshu Satija and Mr. Shadab, Advocates.**

Mr. Aaditya A. Pande, Advocate for IRP.

For Respondents:

**Mr. Ramji Srinivasan, Senior Advocate with
Mr. Suresh Dobhal and Ms. Sonaakshi Dhiman,
Advocates.**

ORDER

20.01.2020 Heard. **Judgment reserved.**

Learned Counsel for the parties may file written submissions by
22nd January, 2020.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)